

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000018/2021	PSA NITROGEN LTD. VS NALCO.	MANORANJAN MOHAPATRA VS	// ()
2	ARBP/000019/2021	PSA NITROGEN LTD. VS NALCO.	MANORANJAN MOHAPATRA VS	// ()
3	BLAPL/0001845/2021	ANKIT APAT VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /277 /2020 ()
4	BLAPL/0001846/2021	BALABHADRA SINGH VS STATE OF ODISHA	RAMESH AGARWAL VS	RENGALI /158 /2020 ()
5	BLAPL/0001847/2021	DRONA BAGARTI VS STATE OF ODISHA	DEBABRATA DASH VS	GOLAMUNDA /162 /2020 ()
6	BLAPL/0001848/2021	SUDARSAN HARIJAN VS STATE OF ODISHA	DEBABRATA DASH VS	MUDULIPODA /23 /2020 ()
7	BLAPL/0001849/2021	SUDHIR MEHER VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	// / /0 ()
8	BLAPL/0001850/2021	SATYA MAJHI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	GOLAMUNDA /128 /2020 ()
9	BLAPL/0001851/2021	DAMBURU MAJHI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	JUNAGARH /130 /2019 ()
10	BLAPL/0001852/2021	RAMA CHANDRA NAIK VS STATE OF ODISHA	BHARATI DASH VS	THAKURGARH /20 /2015 ()
11	BLAPL/0001853/2021	MANU OJHA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	MARKAT NAGAR /105 /2020 ()

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12	BLAPL/0001854/2021	NARESH MANDAL VS STATE OF ODISHA	GOPINATH MISHRA VS	MALKANGIRI /23 /2021 () //
13	BLAPL/0001855/2021	ALOK PALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHANDAPUR /2 /2021 () //
14	BLAPL/0001856/2021	GOPAL RAY @ R. GOPAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	M.V.79 /9 /2021 () //
15	BLAPL/0001857/2021	PINKA PUTEI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	BARGARH /227 /2015 () //
16	BLAPL/0001858/2021	SUSANTA PATI VS STATE OF ODISHA	DEBASIS MISHRA VS	BYREE /35 /2021 () //
17	BLAPL/0001859/2021	BABULA @ BABULI @ MANOJ PAHAN @ PRADHAN VS STATE OF ODISHA	SHYAMA MATHA DAS VS	KHALLIKOTE /113 /1998 () //
18	BLAPL/0001860/2021	AMAL DEY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /229 /2019 () //
19	BLAPL/0001861/2021	MANAS RANJAN ROUL @ KATHIA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /216 /2014 () //
20	BLAPL/0001862/2021	BALAKRUSHNA @ BALUNKESWAR PARIDA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	SIMULIA /20 /2021 () //
21	BLAPL/0001863/2021	HIMANSU SEKHAR MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	RAIRAKHOL /190 /2018 () //
22	BLAPL/0001864/2021	BIJAY BAG @ BIJE BAG VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /377 /2020 () //
23	BLAPL/0001865/2021	DHANESWAR @ DHANURDHAR @ DHANI PAHAN VS	RANJAN KUMAR PRADHAN VS	BRAHMAGIRI /61 /2018 ()

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		VS	VS	()
24	BLAPL/0001866/2021	STATE OF ODISHA PUTU @ ALOK PRADHAN	MAHES DAS	// BARGARH /544 /2020
		VS	VS	()
25	BLAPL/0001867/2021	STATE OF ODISHA KANHU CHARAN SAHOO	PRASANTA KUMAR JENA	// MOTANGA /80 /2018
		VS	VS	()
26	BLAPL/0001868/2021	STATE OF ODISHA MAHAMAD GULREZ	RAJIB LOCHAN PATNAIK	// M.V.79 /9 /2021
		VS	VS	()
27	BLAPL/0001869/2021	STATE OF ODISHA SIBA DAS	CHITTA RANJAN DASH	// KHANDAGIRI P.S. /540 /2020
		VS	VS	()
28	BLAPL/0001870/2021	STATE OF ODISHA PRADEEP KUMAR SINGH	PRASANTA KUMAR SAHOO	// BANARAPAL /53 /2021
		VS	VS	()
29	BLAPL/0001871/2021	STATE OF ODISHA SANDEEP SINGH	PRASANTA KUMAR SAHOO	// BANARAPAL /53 /2021
		VS	VS	()
30	BLAPL/0001872/2021	STATE OF ODISHA PRAMOD KUMAR TARAI	ABHAYA KUMAR PARIDA	// PIPLI /74 /2020
		VS	VS	()
31	BLAPL/0001873/2021	STATE OF ODISHA LAXMI NARAYAN BISWAL	JYOTIRMAYA SAHOO	// BERHAMPUR SADAR /349 /2020
		VS	VS	()
32	BLAPL/0001874/2021	STATE OF ODISHA SUVENDU SEKHAR ROUT	SATYABRATA MOHANTY (1)	// BOIPARIGUDA /72 /2019
		VS	VS	()
33	BLAPL/0001875/2021	STATE OF ODISHA GHANASHYAM MISHRA	PARTHA SARATHI NAYAK	// COLLIERY /62 /2021
		VS	VS	()
34	BLAPL/0001876/2021	STATE OF ODISHA BABULA @ SIMANCHAL BISWAL	JYOTIRMAYA SAHOO	// BERHAMPUR SADAR /349 /2020
		VS	VS	()

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35	BLAPL/0001877/2021	STATE OF ODISHA TAPU @ DHANANJAYA MOHANTY @ DHANANJAYA MOHAPATRA VS	TARA PRASAD MOHAPATRA VS	// GOP /117 /2019 ()
36	BLAPL/0001878/2021	STATE OF ODISHA GYANA RANJAN JENA @ RANJAN VS	TARAPRASAD MOHAPATRA VS	// KHALLIKOTE /526 /2020 ()
37	BLAPL/0001879/2021	STATE OF ODISHA RABI NARAYAN BISWAL @ RABI VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR SADAR /349 /2020 ()
38	BLAPL/0001880/2021	STATE OF ODISHA LALITA PENTHIA VS	TUKUNA MISHRA VS	// B.SINGHPUR /113 /2020 ()
39	BLAPL/0001881/2021	STATE OF ODISHA KHAGAPATI PENTHIA VS	TUKUNA MISHRA VS	// B.SINGHPUR /113 /2020 ()
40	BLAPL/0001882/2021	STATE OF ODISHA BALIA @ BALABHADRA BHOI VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /168 /2020 ()
41	BLAPL/0001883/2021	STATE OF ODISHA V.KRISHNA @ KRISHNA VEERAGANI VS	BABITA SAHU VS	// ORKEL /111 /2018 ()
42	CMAPL/0000035/2021	STATE OF ODISHA BHASKAR JENA VS	ADV VS	// // ()
43	CMAPL/0000036/2021	PRABIR GHOSH M/S DHAMARA ENERGY PVT.LTD. VS	ADV VS	// // ()
44	CMP/0000115/2021	STATE OF ODISHA UMA SWAIN VS	TRILOCHAN DASH VS	// // ()
45	CMP/0000116/2021	CHINTAMANI SWAIN SITESH PATTNAIK VS SECY TO GOVT OF ODISHA	SMITA RANJAN PATNAIK VS	// // () //

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46	CMP/0000117/2021	SK.NASIM RAJA VS SK.AZAD	DILLIP RAY VS	// 0 //
47	CMP/0000118/2021	PRAMITA MOHANTY VS PRACHYASUMAN MOHANTY	SUSANTA KUMAR DASH VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) Mat/0000003/2018
48	CMP/0000119/2021	BAIRAGI OJHA VS BHIMASEN OJHA	SAMIR KUMAR MISHRA VS	// 0 //
49	CONTC/0001507/2021	BUDHESWAR PANDA VS PRADIPTA KUMAR MOHAPATRA	KALPATARU PANIGRAHI VS	// 0 //
50	CONTC/0001508/2021	SANKARSAN SAHU VS SATYABRATA SAHU, IAS	S.B.SATAPATHY VS	// 0 //
51	CONTC/0001509/2021	JAYANTA KUMAR PALLAI VS SATYABRATA SAHU, IAS	B.N.PARIDA VS	// 0 //
52	CONTC/0001510/2021	BASANTA KUMAR MOHAPATRA VS SATYABRATA SAHU, IAS	B.N.PARIDA VS	// 0 //
53	CONTC/0001511/2021	TRAILOKYA DAS VS DR. MONA SHARMA, IAS	ADV VS	// 0 //
54	CONTC/0001512/2021	SANJUKTA BEHERA VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
55	CONTC/0001513/2021	BIKARTAN SETHI VS BIRANCHI NARAYAN MOHANTY,DEE	ADV VS	// 0 //
56	CONTC/0001514/2021	SANJAYA KUMAR DUTTA VS SATYABRATA SAHU, IAS	B.N.PARIDA VS	// 0 //
57	CONTC/0001515/2021	PRAFULLA CHANDRA SAHOO	B.N.PARIDA	//

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		VS	VS	0
58	CONTC/0001516/2021	SATYABRATA SAHU, IAS BADRI NARAYAN PARIDA	B.N.PARIDA	//
		VS	VS	0
59	CONTC/0001517/2021	SATYABRATA SAHU, IAS BIDYADHAR MAHANTA	B.N.PARIDA	//
		VS	VS	0
60	CONTC/0001518/2021	SATYABRATA SAHU, IAS SANTOSH KUMAR SANKHUA	B.N.PARIDA	//
		VS	VS	0
61	CONTC/0001519/2021	SATYABRATA SAHU, IAS NRUSINGHA CHARAN PARIDA	B.N.PARIDA	//
		VS	VS	0
62	CONTC/0001520/2021	SATYABRATA SAHU, IAS BIDESHI CHARAN MAJHI	B.N.PARIDA	//
		VS	VS	0
63	CONTC/0001521/2021	SATYABRATA SAHU, IAS SHATRUGHAN GIRI	NIRANJAN NAYAK	//
		VS	VS	0
64	CONTC/0001522/2021	SATYABRATA SAHU, IAS KRUSHNA CHANDRA LENKA	ADV	//
		VS	VS	0
65	CONTC/0001523/2021	SAMARTH VERMA, IAS KARUNAKAR PAIKRAY	ANOOP MISHRA	//
		VS	VS	0
66	CONTC/0001524/2021	G. MATHIVATHANAN T.SITA RAMA RAO	ADV	//
		VS	VS	0
67	CONTC/0001525/2021	NIKUNJA BIHARI DHAL, IAS SANTANU KUMAR SAHOO	ADV	//
		VS	VS	0
68	CONTC/0001526/2021	R.RAGHUPRASAD, IAS M/S. NABADURGA CONSTRUCTION, SPECIAL CLASS CONTRACTOR		//
		VS	VS	0

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		BULBUL BEHERA		//
69	CONTC/0001527/2021	AJAYA KUMAR MALLIK VS	SIDHARTH PRASAD DAS VS	// 0
		SATYABRATA SAHOO, IAS		//
70	CONTC/0001528/2021	GOBARDHAN NAIK @ BANJARA VS	RANJAN KUMAR NAYAK VS	// 0
		STATE OF ORISSA		//
71	CONTC/0001529/2021	DUSASAN PRADHAN VS	ADV VS	// 0
		STATE OF ORISSA		//
72	CONTC/0001530/2021	BHABANI SANKAR MISHRA VS	PARESH KUMAR SAHOO VS	// 0
		NIYATI PATTANAİK		//
73	CONTC/0001531/2021	NILU CHARAN SWAIN VS	ADV VS	// 0
		SATYABRATA SAHU, IAS		//
74	CONTC/0001532/2021	BIBHUTI BHUSAN BARIK VS	ADV VS	// 0
		SATYABRATA SAHU, IAS		//
75	CONTC/0001533/2021	GURA SETHI VS	ADV VS	// 0
		DIBYAJOTI SMRUTIRANJAN DEO		//
76	CONTC/0001534/2021	ANJAN KUMAR HOTA VS	BIBEKANANDA BHUYAN VS	// 0
		SUCHETA MOHAPATRA		//
77	CONTC/0001535/2021	AJAYA KUMAR BEHERA VS	ADV VS	// 0
		BISHNUPAD SETHI, IAS		//
78	CONTC/0001536/2021	MAMATA MANJARI JENA VS	ADV VS	// 0
		DILIP KUMAR DAS		//
79	CONTC/0001537/2021	MAMATA MANJARI JENA VS	ADV VS	// 0
		DILLIP KUMAR PATRO		//

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80	CONTC/0001538/2021	GANGADHAR JENA VS BALWANT SINGH, IAS	ADV VS	// ()
81	CRLA/0000125/2021	DILLIP KUMAR BEHERA VS STATE OF ODISHA	JAGANNATH KAMILA VS	// / /0 ()
82	CRLA/0000126/2021	BALAKRUSHNA MAHAPATRA @ KABULI VS STATE OF ODISHA	DEVASHIS PANDA VS	THUAMUL RAMPUR /130 /2018 ()
83	CRLMA/0000065/2021	PANKAJ LOCHAN DAS VS STATE OF ORISSA	AMULYA RATNA PANDA VS	// BIRMITRAPUR /16 /2021 ()
84	CRLMA/0000066/2021	BIKRAM KUMAR SWAIN VS STATE OF ORISSA	LAXMAN PRADHAN VS	// RAGHUNATHPUR /8 /2016 ()
85	CRLMC/0000389/2021	SUKADEV SAHU VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	// SINDHIKELA PS /27 /2020 ()
86	CRLMC/0000390/2021	RAHAS BIHARI DASH VS STATE OF ORISSA	AJIT KUMAR RAUT VS	// BRAJARAJNAGAR /150 /2007 ()
87	CRLMC/0000391/2021	CHITTA RANJAN DASH VS STATE OF ODISHA	CHITTA RANJAN DASH VS	// BALANGA /2 /2020 ()
88	CRLMC/0000392/2021	SAROJ SETHI VS STATE OF ORISSA	MANAS CHAND VS	// S.P.(CID-CRL),CUTTACK /14 /2020 ()
89	CRLMC/0000393/2021	PADMA CHARAN MOHANTY VS RAMAKRUSHNA PATTANAİK	DEEPAK RANJAN SUNDARAY VS	// BADAGODA P.S. /126 /2017 ()
90	CRLMC/0000394/2021	CHHABI @ PRABHAKAR PRADHAN VS STATE OF ODISHA	SUDARSAN BEHERA VS	// RANPUR /20 /2008 ()
91	CRLMC/0000395/2021	LADI GIRIDHARI @ LADI GIRIDHARA	LALITENDU BHUYAN	// GUNUPUR /25 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
92	CRLMP/0000434/2021	BHAGYADHAR MUDULI	ANTARYAMI SWAIN	/ /0
		VS	VS	0
		DEPUTY COMMISSIONER OF POLICE, CTC		//
93	CRLMP/0000435/2021	RAJALAXMI BHARATI	BISWARANJAN DALAI	/ /0
		VS	VS	0
		STATE OF ODISHA		//
94	CRLMP/0000436/2021	RAGHUNATH SAHOO	PRASANTA KUMAR SAHOO	/ /0
		VS	VS	0
		STATE OF ODISHA		//
95	CRLMP/0000437/2021	GITANJALI MALLICK	DOLAGOBINDA MOHAPATRA	/ /0
		VS	VS	0
		COMMISSIONER CUM SECRETARY.		//
96	CRLMP/0000438/2021	BIPIN KUMAR HATI	DOLAGOBINDA MOHAPATRA	/ /0
		VS	VS	0
		COMMISSIONER CUM SECRETARY		//
97	CRLMP/0000439/2021	JAYANA SWAIN	DOLAGOBINDA MOHAPATRA	/ /0
		VS	VS	0
		DIRECTOR GENERAL OF POLICE		//
98	CRLMP/0000440/2021	RAMESH MAHANTY	HIMANSHU BHUSAN SUTAR	/ /0
		VS	VS	0
		THE SUPERINTENDENT OF POLICE, BHADRAK		//
99	CRLMP/0000441/2021	SUBASINI DHAL	NEPOLEON SAHANI	/ /0
		VS	VS	0
		STATE OF ODISHA		//
100	CRLMP/0000442/2021	KARUNAKAR BEHERA	SUSANTA KUMAR NAYAK	/ /0
		VS	VS	0
		STATE OF ODISHA		//
101	CRLMP/0000443/2021	AKADASI BEHERA	PRADEEP KU. DASH	/ /0
		VS	VS	0
		THE SUPERINTENDENT OF POLICE		//
102	FAO/0000052/2021	BANITA KHANDUAL	DHANANJAYA MUND	/ /
		VS	VS	0

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103	FAO/000053/2021	UNION OF INDIA THE DIVISIONAL MANAGER, THE NEW INDIAS VS	SANJAY KUMAR SUNANDA CO. LTD. VS	// // 0
104	FAO/000054/2021	ABDUL MUKTAR KHAN DAMODAR PATI VS	SASWAT DAS VS	// // 0
105	MACA/0000102/2021	SUDHAKAR PATI NATIONAL INSURANCE CO. LTD. VS	NIBEDITA MOHANTY VS	// // 0
106	MACA/0000103/2021	MILLI BARIK PRAMILA MOHANTY VS	KARUNAKAR DAS VS	// // 0
107	MATA/0000013/2021	GOBARDHAN PRADHAN SOUDAMINI MAHANTA VS	AJODHYA RANJAN DASH VS	// // 0
108	RSA/0000021/2021	PURNA CHANDRA MAHANTA SUNDAR MAJHI VS	BIDESH RANJAN BEHERA VS	// // 0
109	TRP(C)/0000082/2021	BASTA MAJHI MALATI DALEI @ DAS VS	SASMITA NANDA VS	// // 0
110	WA/0000208/2021	KHIROD DALEI EXECUTIVE OFFICER, NAYAGARH MUNICIPAL VS	AMITAV TRIPATHY VS	// // 0
111	WA/0000209/2021	STATE OF ODISHA VS	A.G.A. VS	// // 0
112	WA/0000210/2021	PRASANTA KUMAR SWAIN STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
113	WA/0000211/2021	RABINDRA KUMAR SAHOO STATE OF ODISHA VS	SR.S.C.(S AND ME) VS	// // 0
		BINAYA KUMAR NAYAK		//

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114	WA/0000212/2021	STATE OF ODISHA VS SACHIDANANDA SAHOO	SR.S.C.(S AND ME) VS	// 0 //
115	WP(C)/0008426/2021	DOLAMANI MAJHI VS UNION OF INDIA	SARBESWAR SAHOO VS	// 0 //
116	WP(C)/0008427/2021	AKSHAYA KUMAR NAYAK VS MD, ODISHA STATE CASHEW DEVELOPMENT CORP. LTD.	SIBA PRASAD PATI VS	// 0 //
117	WP(C)/0008428/2021	PRASANNA KUMAR SWAIN VS MD, ODISHA STATE CASHEW DEVELOPMENT CORP. LTD.	SIBA PRASAD PATI VS	// 0 //
118	WP(C)/0008429/2021	TANMAY KUMAR JENA VS UNION OF INDIA	GOPAL KRUSHNA NANDA VS	// 0 //
119	WP(C)/0008430/2021	KAUSALYA NAG VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
120	WP(C)/0008431/2021	ABHISHEK MEENA VS UNION OF INDIA	PRAVASH CHANDRA JENA VS	// 0 //
121	WP(C)/0008432/2021	BIJAY LAXMI MOHANTY VS GOVT. OF ORISSA	ASHIS RANJAN MOHANTY VS	// 0 //
122	WP(C)/0008433/2021	ARDHENDU SARKAR VS STATE OF ODISHA	A.PATTNAIK VS	// 0 //
123	WP(C)/0008434/2021	NRUSINGHA CHARAN BARIK VS STATE OF ODISHA	B.S.DAS VS	// 0 //
124	WP(C)/0008435/2021	NITYANANDA NATH SHARMA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
125	WP(C)/0008436/2021	TUSHAR SARKAR	A.PATTNAIK	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0008437/2021	TUSHAR SARKAR	A.PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0008438/2021	SAMIULLAH KHAN	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0008439/2021	SATYA RANJAN BARAL	A.PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0008440/2021	LAXMAN KUMAR KALO	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0008441/2021	DEBEN KALO	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0008442/2021	TUSHAR SARKAR	A.PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0008443/2021	ALOK CHANDRA NAYAK	P.R.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0008444/2021	ABINASH KUMAR PANDA	J.K.MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0008445/2021	RADHASHYAM PATRA	RAJU KUMAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0008446/2021	UDDHABA CHARAN MANDAL	J.K.MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0008447/2021	PRAKASH CHANDRA MANNA	J.K.MISHRA 2	//
		VS	VS	0

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137	WP(C)/0008448/2021	STATE OF ODISHA SUBASH CHANDRA PANDA VS	ARUN KUMAR PATRA VS	// // 0
138	WP(C)/0008449/2021	STATE OF ORISSA BAIKUNTHA NATH BARIK VS	J.K.MISHRA 2 VS	// // 0
139	WP(C)/0008450/2021	STATE OF ODISHA BIBHUTI BHUSAN SATAPATHY VS	BIPLAB KUMAR DASH VS	// // 0
140	WP(C)/0008451/2021	ODISHA STATE BAR COUNCIL, HAREKRUSHNA PANDA VS	J.K.MISHRA 2 VS	// // 0
141	WP(C)/0008452/2021	STATE OF ODISHA RANJIT SAMANTA VS	J.K.MISHRA 2 VS	// // 0
142	WP(C)/0008453/2021	STATE OF ODISHA MANMATH KUMAR MISHRA VS	J.K.MISHRA 2 VS	// // 0
143	WP(C)/0008454/2021	STATE OF ORISSA ABHAYA DAS VS	ARUN KUMAR PATRA VS	// // 0
144	WP(C)/0008455/2021	STATE OF ODISHA PRASANTA KUMAR GOSWAMI VS	P.C.MISHRA VS	// // 0
145	WP(C)/0008456/2021	STATE OF ODISHA NIMAIN CHARAN SAHOO VS	SHASHI BHUSAN JENA VS	// // 0
146	WP(C)/0008457/2021	STATE OF ODISHA ARUNA KUMAR SAHOO VS	ARUN KUMAR PATRA VS	// // 0
147	WP(C)/0008458/2021	STATE OF ORISSA BENUDHARA PARIDA VS STATE ELECTION COMMISSION	PRATAP KUMAR MOHANTY VS	// // 0 //

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148	WP(C)/0008459/2021	MANOJ KUMAR TRIPATHY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
149	WP(C)/0008460/2021	DEBENDRA NATH MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
150	WP(C)/0008461/2021	RASANANDA MOHAKUD VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
151	WP(C)/0008462/2021	RADHASHYAM PATRA VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// 0 //
152	WP(C)/0008463/2021	ASHOK KUMAR DAS VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
153	WP(C)/0008464/2021	KHAGENDRA NAYAK VS ODISHA POWER TRANSMISSION CORP. LTD.	SUKANTA KUMAR NAYAK VS	// 0 //
154	WP(C)/0008465/2021	PRAVAT KUMAR MISHRA VS THE COLLECTOR, KHURDA	AMITAV MOHANTY VS	// 0 //
155	WP(C)/0008466/2021	MANOJ KUMAR PARIDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
156	WP(C)/0008467/2021	K.V.SIVANANDA RAO VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
157	WP(C)/0008468/2021	SMUTIRANJAN JENA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
158	WP(C)/0008469/2021	AMIT BISWAS VS ADDL D.G, DEPT OF HIGHER EDUCATION	PRAFULLA KUMAR RATH VS	// 0 //
159	WP(C)/0008470/2021	BIRANCHI KUMAR JENA	S.C.SAMANTRAY	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0008471/2021	JYOSHINARANI SAHOO	SUSANTA KUMAR BARAL	//
		VS	VS	0
		THE COMMNR., C AND S, CUTTACK		//
161	WP(C)/0008472/2021	HADIBANDHU DASH	SUSANTA KUMAR BARAL	//
		VS	VS	0
		THE COMMNR., C AND S, CUTTACK		//
162	WP(C)/0008473/2021	PARI NAYAK	ASUSANTA KUMAR BARAL	//
		VS	VS	0
		THE COMMNR., C AND S, CUTTACK		//
163	WP(C)/0008474/2021	RADHASHYAM PATRA	RAJU KUMAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0008475/2021	SASHI BHUSAN SAMAL	SUSANTA KUMAR BARAL	//
		VS	VS	0
		THE COMMNR., C AND S, CUTTACK		//
165	WP(C)/0008476/2021	KRISHNAPADA PAL	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0008477/2021	SUBASINI PADHI	ANUP UDAYA SENAPATI	//
		VS	VS	0
		BMC		//
167	WP(C)/0008478/2021	ANNAPURNA GARABADU	ANUP UDAYA SENAPATI	//
		VS	VS	0
		BMC		//
168	WP(C)/0008479/2021	TEJESWAR NAYAK	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0008480/2021	SASHI BHUSAN SAMAL	SUSANTA KUMAR BARAL	//
		VS	VS	0
		THE COMMNR., C AND S, CUTTACK		//
170	WP(C)/0008481/2021	NABIN CHANDRA MOHALIK	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0

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171	WP(C)/0008482/2021	STATE OF ODISHA PRAVATI KUMARI SINGH VS	S.PATTANAİK VS	// // 0
172	WP(C)/0008483/2021	STATE OF ODISHA PRAHALLAD CHARAN NAYAK VS	S.PATTANAİK VS	// // 0
173	WP(C)/0008484/2021	STATE OF ODISHA PRAMODINI BARIK VS	S.PATTANAİK VS	// // 0
174	WP(C)/0008485/2021	STATE OF ODISHA SUKANTI DEVI VS	S.PATTANAİK VS	// // 0
175	WP(C)/0008486/2021	STATE OF ODISHA SUBHASHREE ACHARYA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
176	WP(C)/0008487/2021	STATE OF ODISHA TRILOCHAN BEHERA VS	ASHOK DAS VS	// // 0
177	WP(C)/0008488/2021	STATE OF ODISHA LEEZA MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
178	WP(C)/0008489/2021	STATE OF ODISHA SAYED RAZAYE KARIM VS	NIRANJAN PANDA VS	// // 0
179	WP(C)/0008490/2021	STATE OF ODISHA JALANDHARA PRADHAN VS	SUJATA JENA VS	// // 0
180	WP(C)/0008491/2021	CHANCELLOR, UTKAL UNIVERSITY PRASANTA KUMAR BHUYAN VS	SABYASACHI MISHRA VS	// // 0
181	WP(C)/0008492/2021	STATE OF ODISHA PROF. KRISHNA PRAMANİK VS ADDL. SECY. IN CHARGE OF TECHNICAL EDUCATION	PRAFULLA KUMAR RATH VS	// // 0 //

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182	WP(C)/0008493/2021	OJESH PATI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
183	WP(C)/0008494/2021	PRATAP CHANDRA PARIDA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
184	WP(C)/0008495/2021	AMAR DAS VS STATE OF ODISHA	SATRUGHNA DASH A VS	// 0 //
185	WP(C)/0008496/2021	JITENDRA PARIDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
186	WP(C)/0008497/2021	BHOJARAJ ROUT VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
187	WP(C)/0008498/2021	MURALI MANHIRA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
188	WP(C)/0008499/2021	SANJULATA MISHRA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
189	WP(C)/0008500/2021	RANJAN KUMAR SAMANTARAY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
190	WP(C)/0008501/2021	PRIYAMBADA DAS VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
191	WP(C)/0008502/2021	SARBESWAR JENA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
192	WP(C)/0008503/2021	KISHORE CHANDRA PRADHAN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
193	WP(C)/0008504/2021	PRAFULLA KUMAR BHATTA	SIDHARTHA SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0008505/2021	BIRANCHI PRASAD MISHRA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0008506/2021	SWAPNARANI HAZRA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0008507/2021	SANGEETA SINGH	KALIPRASANNA MISHRA	//
		VS	VS	0
		ORISSA STATE BAR COUNCIL		//
197	WP(C)/0008508/2021	DASARATHI PARIDA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0008509/2021	KISHORE CHANDRA DAS	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0008510/2021	LUDIMANI MURMU	AVIJIT PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0008511/2021	BIBHUDATTA NAYAK	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0008512/2021	BINOD BIHARI PRADHAN	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0008513/2021	NABA KISHOR BISWAL	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0008514/2021	PRASANTA KUMAR NAYAK	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0008515/2021	JYOTIRANJAN MISHRA	SIDHARTHA SWAIN	//
		VS	VS	0

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205	WP(C)/0008516/2021	STATE OF ODISHA ANUPAMA PARIDA VS	SIDHARTHA SWAIN VS	// // 0
206	WP(C)/0008517/2021	STATE OF ODISHA PRASANNA KUMAR PADHI VS	SIDHARTHA SWAIN VS	// // 0
207	WP(C)/0008518/2021	STATE OF ODISHA DILLIP KUMAR PALEI VS	SATYA RANJAN PATI VS	// // 0
208	WP(C)/0008519/2021	STATE OF ODISHA GAJENDRA SINGH VS	SUSHANTA KUMAR MISHRA VS	// // 0
209	WP(C)/0008520/2021	STATE OF ODISHA RAGHUNATH PRUSTY VS	SUSHANTA KUMAR MISHRA VS	// // 0
210	WP(C)/0008521/2021	STATE OF ODISHA GAJENDRA BISWAL VS	SUSHANTA KUMAR MISHRA VS	// // 0
211	WP(C)/0008522/2021	STATE OF ODISHA BIJAY SAHOO VS	AKSHAYA KUMAR PANDEY VS	// // 0
212	WP(C)/0008523/2021	STATE OF ODISHA BIJAY KUMAR SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
213	WP(C)/0008524/2021	STATE OF ODISHA KSHYITISH MUND VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
214	WP(C)/0008525/2021	STATE OF ODISHA SUNIL KUMAR MEHER VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
215	WP(C)/0008526/2021	STATE OF ODISHA KARUNAKAR BAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // 0 //

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216	WP(C)/0008527/2021	MADHUSUDAN BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
217	WP(C)/0008528/2021	SADANANDA JENA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
218	WP(C)/0008529/2021	JUDHISTHIRA BISWAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
219	WP(C)/0008530/2021	KAMALA KANTA SETHI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
220	WP(C)/0008531/2021	BRAJENDRA KUMAR SAHU VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
221	WP(C)/0008532/2021	BRUNDABAN SETHI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
222	WP(C)/0008533/2021	GANESWAR OJHA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
223	WP(C)/0008534/2021	MANJULA HIAL VS STATE OF ODISHA	M.PRATAP@ P.K.MOHAPATRA VS	// 0 //
224	WP(C)/0008535/2021	PRABIN KUMAR CHAND VS STATE OF ODISHA	M.PRATAP@P.K.MOHAPATRA VS	// 0 //
225	WP(C)/0008536/2021	SRADHANJALI DASH VS CHIEF ENGINEER, SAMAL BARRAGE	BASUDEV BARIK VS	// 0 //
226	WP(C)/0008537/2021	HRITIKA MITRA VS THE REGISTRAR, RAVENSHAW UNIVERSITY	SANDIPANI MISRA VS	// 0 //
227	WP(C)/0008538/2021	SOUMYA KANTA SAHOO	BIBEKANANDA BAISAKH	//

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		VS	VS	0
		R.T.O., CUTTACK		//
228	WP(C)/0008539/2021	PAWAN KUMAR AGARWAL@ PAWAN KASIM	SIDHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0008540/2021	BHARAT MAKWANA	SIDHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0008541/2021	PRADEEP KUMAR ROUT	DEBASHISH MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0008542/2021	BIMALA DEVI RAY	SIDHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0008543/2021	SHYAM SUNDAR PADHI	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0008544/2021	SUJIT KUMAR MOHANTY	M.BALAKRISHNA RAO	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0008545/2021	GILMON SORENG	KISHOR CHANDRA PRADHAN	//
		VS	VS	0
		UNION OF INDIA		//
235	WP(C)/0008546/2021	ISMAIL SHEIKH @ SK.ISMALI	SIDHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0008547/2021	CHANDRA SEKHAR PATRA	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0008548/2021	PRABODH KUMAR MAHANANDIA	AMLAN SHAKTI PAUL	//
		VS	VS	0
		C.E.O., REGIONAL HEAD OFFICE AT INDUS IND BANK LTD.		//
238	WP(C)/0008549/2021	STAR SIZING AND PROCESSING PVT. LTD	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0

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239	WP(C)/0008550/2021	NAYAGARH DISTRICT CENTRAL COOPERATIVE BANK LTD. APARTI SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //
240	WP(C)/0008551/2021	MAHESWAR PRADHAN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
241	WP(C)/0008552/2021	PADMINI SABAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
242	WP(C)/0008553/2021	PARBATI SAHU VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
243	WP(C)/0008554/2021	JOGENDRA SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
244	WP(C)/0008555/2021	BHUPAL CHANDRA DHALL VS UPENDRA KUMAR DHALL	M.BALAKRISHNA RAO VS	// 0 //
245	WP(C)/0008556/2021	DILLIP KUMAR BEHERA VS THE PRINCIPAL ACCOUNTANT GENERAL, ODISHA	A.K.HOTA VS	// 0 //
246	WP(C)/0008557/2021	GOURA CHARAN PRAHARAJ VS SECRETARY, PANCHAYATIRAJ DEPT.	ROHIT RANJAN RAY VS	// 0 //
247	WP(C)/0008558/2021	SUKUMARI PATRA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
248	WP(C)/0008559/2021	DILLIP KUMAR BEHERA VS THE DIST. JUDGE, SAMBALPUR	A.K.HOTA VS	// 0 //
249	WP(C)/0008560/2021	KHIRABDHI TANAYA PATRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //

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250	WP(C)/0008561/2021	ANANDINI DASH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
251	WP(C)/0008562/2021	SUDHAKAR BEHERA VS TAHASILDAR, HARABHANGA	GOPINATH MISHRA VS	// 0 //
252	WP(C)/0008563/2021	M/S. PROTECTION MANUFACTURERS PVT. LTD VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.	DANMAY MISHRA VS	// 0 //
253	WP(C)/0008564/2021	TIRLOCHAN SABAR VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
254	WP(C)/0008565/2021	BIJAYA KUMAR GAON VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
255	WP(C)/0008566/2021	SARAT KUMAR JENA VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	// 0 //
256	WP(C)/0008567/2021	SUNITA PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
257	WP(C)/0008568/2021	SOBHANETRI SUNA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
258	WP(C)/0008569/2021	SANJULATA SOREN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
259	WP(C)/0008570/2021	GUNDUCHI BEHERA VS UNION OF INDIA	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
260	WP(C)/0008571/2021	DIPAK KUMAR MOHANTY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
261	WP(C)/0008572/2021	JAGESWAR SENAPATI	SANTANU KUMAR SARANGI	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0008573/2021	M/S SHRI KRISHNA SOLVENT EXTRUCTION (B) (P) (M) (D) (H) (A) (R) (D) (H) (A) (D) (A) (S)	VS	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0008574/2021	PABITRA MOHAN BISWAL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0008575/2021	CHAITANYA BHOI	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0008576/2021	THABIRA CHANDRA BAG	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0008577/2021	KAMALA SAHU	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0008578/2021	SUBRAT KUMAR PANIGRAHI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0008579/2021	ANITA PATEL	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0008580/2021	RAJASHREE SARANGI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0008581/2021	SHIBANANDA SAHOO	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0008582/2021	ABHINASH MISHRA	MADAN SUNDAR BEHERA	//
		VS	VS	0
		SECRETARY, BOARD OF REVENUE, CTC		//
272	WP(C)/0008583/2021	GOPAL CHANDRA BISWAL	SANTANU KUMAR SARANGI	//
		VS	VS	0

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273	WP(C)/0008584/2021	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	SANTANU KUMAR SARANGI VS	// // ()
274	WP(C)/0008585/2021	STATE OF ODISHA BINAYAK SATAPATHY VS	BIKRAM CHANDRA GHADEI VS	// // ()
275	WP(C)/0008586/2021	UNION OF INDIA BRUNDABAN NAIK VS	BHASKAR SAMANTARAY VS	// // ()
276	WP(C)/0008587/2021	STATE OF ODISHA SATPAL SINGH VS	SATYA SMRUTI MOHANTY VS	// // ()
277	WP(C)/0008588/2021	BMC SANTOSH KUMAR NAIK @ PAN VS	BHASKAR SAMANTARAY VS	// // ()
278	WP(C)/0008589/2021	STATE OF ODISHA GOPALA PAN @ NAIK VS	BHASKAR SAMANTARAY VS	// // ()
279	WP(C)/0008590/2021	STATE OF ODISHA CHAITANYA KUMAR SARANGI VS	B.P.TRIPATHY VS	// // ()
280	WP(C)/0008591/2021	GOVT.OF INDIA ANTARYAMI MALLICK VS	PRADIPTA KUMAR MOHANTY VS	// // ()
281	WP(C)/0008592/2021	STATE OF ODISHA SAYED FAZLE KARIM VS	B.P.TRIPATHY VS	// // ()
282	WP(C)/0008593/2021	GOVT.OF INDIA PRASANNA KUMAR DEHURY VS	BHASKAR SAMANTARAY VS	// // ()
283	WP(C)/0008594/2021	STATE OF ODISHA JITENDRA NAYAK VS	LAXMIKANTA MOHANTY VS	// // ()
		STATE OF ODISHA		//

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284	WP(C)/0008595/2021	NARESH RANJIT@ PAN VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
285	WP(C)/0008596/2021	ARTABANDHU BEHERA VS STATE OF ODISHA	UMAKANTA SAHOO VS	// 0 //
286	WP(C)/0008597/2021	SANJAYA KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
287	WP(C)/0008598/2021	BISWAMBAR BISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
288	WP(C)/0008599/2021	ROHIT KUMAR NATH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
289	WP(C)/0008600/2021	INDIAN OIL THIKA SRAMIKA UNION VS P.O, CENTRAL GOVT..I.T.L.C	BIBHU PRASAD TRIPATHY VS	// 0 //
290	WP(C)/0008601/2021	KUNA MALLICK VS STATE OF ODISHA	B.S.DAS VS	// 0 //
291	WP(C)/0008602/2021	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
292	WP(C)/0008603/2021	CHITTARANJAN PATTANAIK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
293	WP(C)/0008604/2021	LAXMIKANTA BARIK VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
294	WP(C)/0008605/2021	SAUDAMINI DASH VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
295	WP(C)/0008606/2021	MANJULATA BEHERA	SUBASH CHANDRA PUSPALAKA	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0008607/2021	PRAMOD KUMAR PANDA	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0008608/2021	BISWAJIT PATRA	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
		COLLECTOR, PURI		//
298	WP(C)/0008609/2021	SMRUTI REKHA MISHRA	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0008610/2021	PURNIMA RAY	TUSAR KUMAR MISHRA	//
		VS	VS	0
		SUSAMARANI RAY		//
300	WP(C)/0008611/2021	SUDHANSU PRASAD BEHERA	D.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0008612/2021	RAJIB KUMAR PANIGRAHI	SIDHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0008613/2021	MANORAMA JENA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0008614/2021	GYAN RANJAN PANDA	ANTARYAMI SWAIN	//
		VS	VS	0
		COMMISSIONER ENDOWMENT, BBSR		//
304	WP(C)/0008615/2021	SANTOSH KUMAR ROUT	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0008616/2021	KESHAB CHANDRA BEHERA	BHABANI SHANKAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0008617/2021	NIRANJAN BARIK	MANOJ KUMAR MOHANTY	//
		VS	VS	0

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307	WP(C)/0008618/2021	STATE OF ODISHA BM, INDUSIND BANK LTD. VS	PRAKASH K. MISHRA VS	// // 0
308	WP(C)/0008619/2021	ASHOK KUMAR DAS LAXMIDHAR NAHAK VS	VS	// // 0
309	WP(C)/0008620/2021	UNION BANK OF INDIA BHANU PRATAP DAS VS	BIREN SANKAR TRIPATHY VS	// // 0
310	WP(C)/0008621/2021	DISTRICT AND SESSIONS JUDGE, SUNDARGARH KRISHNA UPADHYAYA VS	PRADEEP KUMAR DAS VS	// // 0
311	WP(C)/0008622/2021	CONTROLLER OF EXAMINATION, FAKIR MOHAN UNIVERSITY ARATIBALA HARICHANDAN VS	BIREN SANKAR TRIPATHY VS	// // 0
312	WP(C)/0008623/2021	STATE OF ODISHA PAYAL MOHANTY VS	BIREN SANKAR TRIPATHY VS	// // 0
313	WP(C)/0008624/2021	STATE OF ODISHA ASIM PANIGRAHI VS	LALATENDU SAMAL VS	// // 0
314	WP(C)/0008625/2021	COMMNR. CUM SECY., TO GOVT. OF ODISHA PRASSAN KUMAR PRADHAN VS	SIDHARTHA SWAIN VS	// // 0
315	WP(C)/0008626/2021	STATE OF ODISHA KANHU CHARAN DAS VS	SIDHARTHA SWAIN VS	// // 0
316	WP(C)/0008627/2021	STATE OF ODISHA GANESHWAR BISSOYI VS	LALATENDU SAMAL VS	// // 0
317	WP(C)/0008628/2021	COMMNR. CUM SECY. TO GOVT. OF ODISHA RAJ KISHORE SAHOO VS	JYOTIRMAY GUPTA VS	// // 0
		STATE OF ODISHA		//

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318	WP(C)/0008629/2021	BHASKAR CHANDRA PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
319	WP(C)/0008630/2021	TUNESH KUMAR SAHU VS COMMNR. CUM SECY., TO GOVT. OF ODISHA	LALATENDU SAMAL VS	// 0 //
320	WP(C)/0008631/2021	MANOJ KUMAR PARIDA VS R.T.O, JAGATSINGHPUR	ASHOK KUMAR ROUT VS	// 0 //
321	WP(C)/0008632/2021	MANOJ KUMAR PARIDA VS RTO, CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
322	WP(C)/0008633/2021	HEMANTA KUMAR BISWAL VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
323	WP(C)/0008634/2021	DR. ARUN KUMAR DAS VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	// 0 //
324	WP(C)/0008635/2021	BINOD BIHARI JENA VS RTO, CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
325	WP(C)/0008636/2021	MAHAMMAD JAWED VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0 //
326	WP(C)/0008637/2021	RAJKUMAR YADAV VS UNION OF INDIA	MANOJ KUMAR PATI VS	// 0 //
327	ABLAPL/0002823/2021	PRADIP BARIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /31 /2021 0 //
328	ABLAPL/0002824/2021	AJAY BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	BARANGA /41 /2021 0 //
329	ABLAPL/0002825/2021	JAGAT @ JAGATJYOTI MOHAPATRA	BIPIN KUMAR NAYAK	SORO /232 /2018

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		VS	VS	()
330	ABLAPL/0002826/2021	STATE OF ODISHA JITESH KUMAR DIKSHIT	TRILOCHAN NANDA	// SAINTALA /308 /2020
		VS	VS	()
331	ABLAPL/0002827/2021	STATE OF ODISHA RATIKANTA SAHOO	DILLIP KUMAR ACHARYA	// MAHILA P.S.(BBSR) /19 /2021
		VS	VS	()
332	ABLAPL/0002828/2021	STATE OF ODISHA BALADEV JANI @ BALADEBA JANI	SURYAKANTA DWIBEDI	// PAPADAHANDI /157 /2020
		VS	VS	()
333	ABLAPL/0002829/2021	STATE OF ODISHA GOLDY SINGH @ HARJEET SINGH	ARUN KUMAR BUDHIA	// RAJGANGPUR /47 /2021
		VS	VS	()
334	ABLAPL/0002830/2021	STATE OF ODISHA SUSHANTA KUMAR GHARAI	SANJAY KUMAR DAS (2)	// / /0
		VS	VS	()
335	ABLAPL/0002831/2021	STATE OF ODISHA SUSHANTA KUMAR GHARAI	SANJAY KUMAR DAS (2)	// / /0
		VS	VS	()
336	ABLAPL/0002832/2021	STATE OF ODISHA DASARATHI NAYAK @ DASU	BHAGABAT PRASAD RATH	// MANCHESWAR P.S. /53 /2021
		VS	VS	()
337	ABLAPL/0002833/2021	STATE OF ODISHA SAGARIKA NAYAK	T.K.J.SAMANTA	// PHULBANI TOWN /5 /2021
		VS	VS	()
338	ABLAPL/0002834/2021	STATE OF ODISHA RANJAN JAGADALA	NIRANJAN HOTA	// ULLUNDA /25 /2021
		VS	VS	()
339	ABLAPL/0002835/2021	STATE OF ODISHA BIDHU PRASAD TRIPATHY	BISHNU PRASAD PRADHAN	// KENDRAPARA /30 /2021
		VS	VS	()
340	ABLAPL/0002836/2021	STATE OF ODISHA RABINARAYAN BEHERA	ASHOK KUMAR SAHOO	// RAJKANIKA /45 /2021
		VS	VS	()

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341	ABLAPL/0002837/2021	STATE OF ODISHA HEMANTA NAYAK VS	BISWARANJAN DALAI VS	// OLATPUR /15 /2021 ()
342	ABLAPL/0002838/2021	STATE OF ODISHA GANESH NAYAK @ NATHURA VS	SUSANTA KUMAR TRIPATHY VS	// CHOUDWAR /81 /2021 ()
343	ABLAPL/0002839/2021	STATE OF ODISHA BISWAJIT ROUT VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /62 /2021 ()
344	ABLAPL/0002840/2021	STATE OF ODISHA SHEIKH RAFIK VS	SITIKANT MISHRA VS	// PHULBANI TOWN /24 /2021 ()
345	ABLAPL/0002841/2021	STATE OF ODISHA KULAMONI MALLICK VS	SATYA RANJAN MULIA VS	// JAGATPUR /91 /2021 ()
346	ABLAPL/0002842/2021	STATE OF ODISHA SATYABRATA MALLICK VS	SATYA RANJAN MULIA VS	// JAGATPUR /89 /2021 ()
347	ABLAPL/0002843/2021	STATE OF ODISHA SATYABRATA MALLICK VS	SATYA RANJAN MULIA VS	// JAGATPUR /91 /2021 ()
348	ABLAPL/0002844/2021	STATE OF ODISHA SRIDHAR BEHERA VS	ASHOK KUMAR ROUT VS	// SALIPUR /38 /2021 ()
349	ABLAPL/0002845/2021	STATE OF ODISHA MANASI PATTANAYAK VS	ANWAR HUSSEN VS	// ATHGARH /37 /2021 ()
350	ABLAPL/0002846/2021	STATE OF ODISHA KESHAB KANHAR VS	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /35 /2020 ()
351	ABLAPL/0002847/2021	STATE OF ODISHA UMAKANTA SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// SORO /178 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0002848/2021	SHRIKANTA SWAIN VS STATE OF ODISHA	NALINI KANTA DASH VS	ERASAMA /27 /2021 () //
353	ABLAPL/0002849/2021	JAYA KISHORE SAHU VS STATE OF ODISHA(VIG.)	PRAFULLA KUMAR BISWAL VS	ROURKELA VIGILANCE /5 /2020 () //
354	ABLAPL/0002850/2021	KISHORI SAHU @ KISHORE VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	KANDHEIGOLE /7 /2021 () //
355	ABLAPL/0002851/2021	PRAMOD BEHERA VS STATE OF ODISHA	SITI KANT MISHRA VS	RAGHUNATHPUR /205 /2020 () //
356	ABLAPL/0002852/2021	AJIT KUMAR RANASINGH @ KUNA RANASINGH VS STATE OF ODISHA	ANUSHNA CHANDRA DASH VS	AIR FIELD P.S. /62 /2021 () //
357	ABLAPL/0002853/2021	CHITRABATI PATRA VS STATE OF ODISHA	DEBASIS MISHRA VS	KEONJHAR TOWN /70 /2021 () //
358	ABLAPL/0002854/2021	PUSPANJALI SAHOO VS STATE OF ODISHA	SIDHARTHA DAS VS	MAHILA P.S. BUXIBAZAR /20 /2021 () //
359	ABLAPL/0002855/2021	JASHODA MAHALIK VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	REMUNA /39 /2021 () //
360	ABLAPL/0002856/2021	DHANESWAR SOREN VS STATE OF ODISHA	BIKASH KARNA VS	RAIRANGPUR (RURAL) /153 /2020 () //
361	ABLAPL/0002857/2021	GHASINATH SAHU VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	NAKTIDEUL /18 /2021 () //
362	ABLAPL/0002858/2021	TUKUNA MAHAPATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /197 /2020 () //
363	ABLAPL/0002859/2021	ABDUL SATTAR @ RAJU	SITIKANT MISHRA	PHULBANI TOWN /24 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0002860/2021	AKSHYA @ AKSHAYA KUMAR PANDA	BIRABAR GANTHIA	ATHGARH /43 /2021
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0002861/2021	RAMESH KUMAR JENA	SANTOSH KUMAR MAHANTY	BERHAMPUR TOWN /11 /2021
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0002862/2021	KALU CHARAN SWAIN	SANTOSH KUMAR MAHANTY	KABISURYANAGAR (KODALA) /72 /2019
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0002863/2021	AASHISH YADAV	SIDHESWAR MOHANTY	BELPAHAR /40 /2021
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0002864/2021	RAJESH KUMAR PRADHAN @ RINKU PRADHAN	MARTHA SARATHI DAS	POLASARA PS /31 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0002865/2021	BISWANATH TRIPATHY	MRITUNJAY BANERJEE	PURI SADAR /239 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0002866/2021	KALU PRADHAN @ KALU CHARAN PRADHAN	S.HARICHANDAN	PURI SADAR /29 /2021
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0002867/2021	ISWAR NAIK	SUNIL KUMAR PANDA	MOTANGA /34 /2021
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0002868/2021	RAJ KISHORE NAHAKA	SURYAKANTA DASH	KABISURYANAGAR (KODALA) /36 /2021
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0002869/2021	SAMRAT BEHERA	B.P.SATHPATHY	MANGALA BAG /55 /2021
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0002870/2021	BASUDEV BEHERA	B.P.SATHAPATHY	MANGALA BAG /55 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0002871/2021	STATE OF ODISHA RAJESH KUMAR MALLICK VS	SANAT KUMAR DAS VS	// MADHUPATNA /48 /2021 ()
376	ABLAPL/0002872/2021	STATE OF ODISHA NEELAMADHABA SENAPATY VS	DILLIP KUMAR ACHARYA VS	// AIRPORT /32 /2021 ()
377	ABLAPL/0002873/2021	STATE OF ODISHA PRADIPTA KUMAR BARAL VS	NILAKANTHA DAS VS	// MAHANGA /270 /2020 ()
378	ABLAPL/0002874/2021	STATE OF ODISHA NANDU @ SUNIL NAIK VS	ARUN KUMAR DAS (1) VS	// MOTANGA /135 /2020 ()
379	ABLAPL/0002875/2021	STATE OF ODISHA SRIKANT BEHERA @ MUNU VS	ASHOK KUMAR ROUT VS	// SALIPUR /38 /2021 ()
380	ABLAPL/0002876/2021	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	H.N.MOHAPATRA VS	// NIMAPADA /247 /2020 ()
381	ABLAPL/0002877/2021	STATE OF ODISHA DHIRENDRA PRADHAN VS	MANAS CHAND VS	// ITAMATI /8 /2021 ()
382	ABLAPL/0002878/2021	STATE OF ODISHA RAJESH MARTHI VS	MANAS CHAND VS	// BANAPUR P.S. /66 /2021 ()
383	ABLAPL/0002879/2021	STATE OF ODISHA HRUDANANDA SWAIN VS	MANAS CHAND VS	// KHURDA SADAR /28 /2021 ()
384	ABLAPL/0002880/2021	STATE OF ODISHA NARASINGHA MISHRA VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /179 /2020 ()
385	ABLAPL/0002881/2021	STATE OF ODISHA SALU MALLIK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// JENAPUR /395 /2020 () //

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386	ABLAPL/0002882/2021	JAGA @ JAGABANDHU NAIK VS STATE OF ODISHA	BIJAY SWAIN VS	PARJANG /62 /2018 () //
387	ABLAPL/0002883/2021	HIRA YADAV @ HIRA LAL RAY VS STATE OF ODISHA	JULU KHANSAMA VS	AINTHAPALI /79 /2021 () //
388	ABLAPL/0002884/2021	SUSHANTA ROUT @ TAPAN VS STATE OF ODISHA	MD.G.MADANI VS	BHADRAK RURAL /109 /2021 () //
389	ABLAPL/0002885/2021	AJAYA KUMAR RAY VS UNION OF INDIA	RAJEET ROY VS	CUTTACK VIGILANCE /38 /2009 () //
390	ABLAPL/0002886/2021	SK JAKIR @ SK. RAASHID AKHTAR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	KHURDA P.S. /77 /2021 () //
391	ABLAPL/0002887/2021	RAMA CHANDRA JENA VS STATE OF ODISHA	BRUNDEBAN ROUT VS	//0 () //
392	ABLAPL/0002888/2021	BIJU @ NARENDRA MALLICK VS STATE OF ODISHA	P.K.PARIDA VS	CUTTACK SADAR /119 /2021 () //
393	WPC(OA)/0000736/2018	SURESH CHANDRA MALLIK VS STATE OF ODISHA	M/S. RAMAKANTA SAHOO, R.ROY, A.R.MISHRA, S.MOHANTY, M.MOHANTY VS	 () //
394	WPC(OA)/0002977/2018	DR.DEBI PRASAD KUND VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// () //
395	WPC(OAC)/0000034/2010	DHARANIDHAR SENAPATI VS STATE OF ODISHA	K.K. SWAIN, P.N. MOHANTY, U. CHHOTRAY VS	// () //
396	WPC(OAC)/0000497/2016	PREMASHILA DIGAL VS DIVISIONAL FOREST OFFICER	BIJAYA KUMAR PARIDA VS	// () //
397	WPC(OAC)/0001095/2011	BISHNU PRIYA DEVI	P.C.CHHINCHANI	//

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		VS	VS	()
		STATE OF ODISHA		//
398	WPC(OAC)/0001143/2017	MANGULU PATEL	M/S JAGABANDHU SAHU, D. SAHOO	//
		VS	VS	()
		STATE OF ODISHA		//
399	WPC(OAC)/0001300/2019	SUNIL KUMAR DAS	M/S. K.K.SWAIN, P.N.MOHANTY, P.K.MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
400	WPC(OAC)/0001376/2017	SMRUTI REKHA BISWAL	K.K.SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
401	WPC(OAC)/0001443/2012	BASANTA KUMAR JENA	K.K. SWAIN, P.N. MOHANTY, U. CHHOTRAY, P.K. MOHAPATRA	
		VS	VS	()
		STATE OF ODISHA		//
402	WPC(OAC)/0002060/2017	SAUMENDRA KANUNGO	M/S. MANOJA KUMAR KHUNTIA, G.R.SETHI, J.K.DIGAL/ MISS. B.PATTNAIK	
		VS	VS	()
		STATE OF ODISHA		//
403	WPC(OAC)/0002646/2016	RATIKANTA KHATUA	MANOJA KUMAR KHUNTIA	//
		VS	VS	()
		STATE OF ODISHA		//
404	WPC(OAC)/0002705/2016	JANMEJAYA PANDA	K.K. SWAIN, P.N. MOHANTY, K. CHHOTRAY	//
		VS	VS	()
		STATE OF ODISHA		//
405	WPC(OAC)/0002928/2018	JITENDRA JUED	M/S. K.K.SWAIN, P.N.MOHANTY, U.CHHOTRAY, P.K.MOHAPATRA	
		VS	VS	()
		STATE OF ODISHA		//
406	WPC(OAC)/0003716/2017	SABITA MAHARANA	K.K.SWAIN, P.N.MOHANTY, S.C.D.DASH, U.CHHOTRAY/P.K.MOHAPATRA	
		VS	VS	()
		STATE OF ODISHA		//
407	WPC(OAC)/0004151/2011	MARKANDESWAR PANDA	M/S B.K. KAR, M.R. ACHARYA, P.DAS, K.C. TRIPATHY/P.R. MISHRA, A.K. SATPATHY	
		VS	VS	()
		STATE OF ODISHA		//
408	WPC(OAPC)/0000244/2017	BISWARANJAN DASH	PRITAM KUMAR MOHANTY	//
		VS	VS	()

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STATE OF ODISHA

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# ORISSA HIGH COURT

MISC CASES FILED on :03/03/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2021 OTAPL/6/2015	CENTRAL EXCISE,CUSTOMS and SERVICE TAX-MP	MR.MRINALINI PADHISR.S.C.
2	3/2021 OTAPL/7/2015	CENTRAL EXCISE,CUSTOMS and SERVICE TAX-MP	MRINALINI PADHISR.S.C.CENTRAL EXCISE CUSTOMS
3	12/2021 ARBP/18/2021	PSA NITROGEN LTD.-MP	MANORANJAN MOHAPATRA
4	13/2021 ARBP/19/2021	PSA NITROGEN LTD.-MP	MANORANJAN MOHAPATRA
5	13/2021 CRLMA/66/2021	BIKRAM KUMAR SWAIN-MP	LAXMAN PRADHAN
6	21/2021 CMAPL/7/2021	GANGADHAR PANDUKA-MP	ADV.
7	21/2021 WPC(OA)/2977/2018	DR.DEBI PRASAD KUND-MP	BISWABIHARI MOHANTY
8	27/2021 JCRLA/16/2015	KHETRA MUNDA-MP	
9	28/2021 JCRLA/2/2021	PABITRA SETHY-MP	MR.B.P.PRADHAN, ( AMICUS CURIAE).
10	31/2021 MATA/13/2021	SOUDAMINI MAHANTA-MP	AJODHYA RANJAN DASH
11	52/2021 RFA/150/2006	GUNTIREDDY NARAYANA-MP	M/S.C.ANANDA RAO
12	54/2021 RVWPET/174/2018	AKSHYAYA KU.DAS-MP	
13	56/2021 CRLMP/14/2021	PAKAN BHOI-MP	CHITTA RANJAN DASH
14	85/2021 WPC(OAC)/1376/2017	SMRUTI REKHA BISWAL-MP	K.K.SWAIN
15	86/2021 WPC(OAC)/2928/2018	JITENDRA JUED-MP	K.K SWAIN
16	87/2021 TRP(C)/82/2021	MALATI DALEI @ DAS-MP	SASMITA NANDA
17	99/2021 FAO/54/2021	DAMODAR PATI-MP	SASWAT DAS
18	111/2021 CMP/115/2021	UMA SWAIN-MP	TRILOCHAN DASH
19	111/2021 CRLREV/486/2020	SUDHIRANJAN MOHAPATRO-MP	
20	112/2021 CMP/257/2018	RAJENDRA PANDIT-MP	M/S.ALOK KUMAR MOHANTY
21	113/2021 CMP/116/2021	SITESH PATTNAIK-MP	SMITA RANJAN PATNAIK
22	114/2021 CMP/119/2021	BAIRAGI OJHA-MP	SAMIR KUMAR MISHRA
23	128/2021 RSA/14/2018	MAHADEI SAHOO-MP	
24	129/2021 RSA/21/2021	SUNDAR MAJHI-MP	BIDESH RANJAN BEHERA
25	130/2021 RSA/21/2021	SUNDAR MAJHI-MP	BIDESH RANJAN BEHERA
26	203/2021	NATIONAL INSURANCE COMPANY LTD.-MP	RAMANI RANJAN MOHANTY

27	MACA/78/2021 204/2021	NATIONAL INSURANCE CO. LTD.-MP	NIBEDITA MOHANTY
28	MACA/102/2021 205/2021	NATIONAL INSURANCE CO. LTD.-MP	NIBEDITA MOHANTY
29	MACA/102/2021 206/2021	THE DIVISIONAL MANAGER, M/S. SRIRAM GENERAL INSURANCE COMPANY LIMITED-MP	
30	MACA/786/2020 207/2021	THE MANAGER (LEGAL) T.P.CELL,M/S. THE NEW INDIA ASSURANCE CO. LTD-MP	
31	MACA/277/2020 208/2021	THE MANAGER(LEGAL) T.P.CELL,M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	
32	MACA/278/2020 209/2021	THE MANAGER (LEGAL) T.P.CELL,M/S. THE NEW INDIA ASSURANCE CO. LTD-MP	
33	MACA/279/2020 210/2021	DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LTD-MP	
34	MACA/280/2020 211/2021	THE DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LTD-MP	
35	MACA/270/2020 212/2021	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	
36	MACA/513/2020 213/2021	MANAGER CLAIMS, M/S TATA AIG GENERAL INSURANCE COMPANY LTD-MP	
37	MACA/613/2020 214/2021	THE ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
38	MACA/514/2020 215/2021	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
39	MACA/273/2020 216/2021	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	
40	MACA/926/2019 217/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	
41	MACA/927/2019 218/2021	DIVISIONAL MANAGER,D.O.-II,M/S.NEW INDIA ASSURANCE CO. LTD-MP	
42	MACA/274/2020 219/2021	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	
43	MACA/519/2020 220/2021	M/S.ORIENTAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
44	MACA/400/2020 221/2021	M/S. ICICI LOMBARD GENERAL INSURANCE CO.-MP	G.P.DUTTA
45	MACA/591/2020 222/2021	DIV.MANAGER,OIC COMPANY LTD.-MP	M/S.G.P.DUTTA
46	MACA/700/2018 223/2021	DILLIP KUMAR BEHERA-MP	JAGANNATH KAMILA
47	CRLA/125/2021 223/2021	THE MANAGER, BAJAJ ALLIANZ G.I.CO. LTD.-MP	G.P.DUTTA
48	MACA/43/2020 224/2021	DILLIP KUMAR BEHERA-MP	JAGANNATH KAMILA
49	CRLA/125/2021 224/2021	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	
50	MACA/924/2019 225/2021	JHAJI RAM@SANTOSH KUMAR-MP	M/S.GOKHA BEHERA
51	CRLA/101/2016 225/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	
52	MACA/925/2019 226/2021	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD-MP	
53	MACA/65/2021 227/2021	DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD-MP	
54	MACA/67/2021 228/2021	PRAMILA MOHANTY-MP	KARUNAKAR DAS
55	MACA/103/2021 229/2021	PRAMILA MOHANTY-MP	KARUNAKAR DAS
56	MACA/103/2021 246/2021	MIR RAHAT ALLI @ MUNA-MP	AMULYA RATNA PANDA
57	BLAPL/123/2021 247/2021	ASHOK HANSA-MP	SWAYAMPRAVA DASH
	BLAPL/2368/2020		

58	249/2021 BLAPL/8041/2020	RAJIB MAHANANDIA-MP	BUDHIRAM DAS
59	251/2021 BLAPL/1863/2021	HIMANSU SEKHAR MEHER-MP	ANIRUDHA DAS
60	311/2021 ABLAPL/652/2021	SOUMYA RANJAN MEGHA-MP	PRASANTA KUMAR NANDA
61	325/2021 CRLMC/389/2021	SUKADEV SAHU-MP	SURYAKANTA DWIBEDI
62	326/2021 CRLMC/1823/2020	K.RAJESH-MP	P.V.BALAKRISHNA
63	327/2021 CRLMC/1677/2020	AKHILA MAHAPATRA-MP	BIJAYA KUMAR PARIDA(2)
64	328/2021 CRLMC/391/2021	CHITTA RANJAN DASH-MP	CHITTA RANJAN DASH
65	329/2021 CRLMC/392/2021	SAROJ SETHI-MP	MANAS CHAND
66	330/2021 CRLMC/393/2021	PADMA CHARAN MOHANTY-MP	DEEPAK RANJAN SUNDARAY
67	331/2021 CRLMC/395/2021	LADI GIRIDHARI @ LADI GIRIDHARA-MP	LALITENDU BHUYAN
68	590/2021 WA/208/2021	EXECUTIVE OFFICER, NAYAGARH MUNICIPALITY-MP	AMITAV TRIPATHY
69	591/2021 WA/209/2021	STATE OF ODISHA-MP	A.G.A.
70	592/2021 WA/209/2021	STATE OF ODISHA-MP	A.G.A.
71	593/2021 WA/210/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
72	594/2021 WA/210/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
73	595/2021 WA/210/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
74	596/2021 WA/210/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
75	597/2021 WA/211/2021	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
76	598/2021 WA/211/2021	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
77	599/2021 WA/211/2021	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
78	600/2021 WA/211/2021	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
79	601/2021 WA/211/2021	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
80	602/2021 WA/212/2021	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
81	603/2021 WA/212/2021	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
82	604/2021 WA/212/2021	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
83	605/2021 WA/212/2021	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
84	3861/2021 WP(C)/8426/2021	DOLAMANI MAJHI-MP	SARBESWAR SAHOO
85	3862/2021 WP(C)/8427/2021	AKSHAYA KUMAR NAYAK-MP	SIBA PRASAD PATI
86	3863/2021 WP(C)/8428/2021	PRASANNA KUMAR SWAIN-MP	SIBA PRASASD PATI
87	3864/2021 WP(C)/8429/2021	TANMAY KUMAR JENA-MP	GOPAL KRUSHNA NANDA
88	3865/2021 WP(C)/8431/2021	ABHISHEK MEENA-MP	PRAVASH CHANDRA JENA
89	3866/2021	BIJAY LAXMI MOHANTY-MP	ASHIS RANJAN MOHANTY

90	WP(C)/8432/2021 3867/2021	TULESWAR PRADHAN-MP	UPENDRA KUMAR SAMAL
91	WP(C)/34335/2020 3868/2021	NRUSINGHA CHARAN BARIK-MP	B.S.DAS
92	WP(C)/8434/2021 3869/2021	NITYANANDA NATH SHARMA-MP	DILLIP KUMAR MOHAPATRA
93	WP(C)/8435/2021 3870/2021	SAMIULLAH KHAN-MP	SANJIB KUMAR BHANJADEO
94	WP(C)/8438/2021 3871/2021	BIBHUTI BHUSAN SATAPATHY-MP	BIPLAB KUMAR DASH
95	WP(C)/8450/2021 3872/2021	principal secy-MP	M/S.ADDL.GOVERNMENT ADVOCATE
96	WP(C)/7718/2018 3873/2021	RASANANDA MOHAKUD-MP	PRABODHA CHANDRA NAYAK
97	WP(C)/8461/2021 3874/2021	DHARANIDHARA PRADHAN-MP	M/S.SUSANTA KU.MISHRA
98	WP(C)/5411/2013 3875/2021	ASHOK KUMAR DAS-MP	PRABODHA CHANDRA NAYAK
99	WP(C)/8463/2021 3876/2021	KHAGENDRA NAYAK-MP	SUKANTA KUMAR NAYAK
100	WP(C)/8464/2021 3877/2021	INDIRA GANDHI NATIONAL OPEN UNIVERSITY,-MP	RAJENDRA KRUSHNA BOSE
101	WP(C)/5516/2021 3878/2021	MANOJ KUMAR PARIDA-MP	GYANA RANJAN SETHI
102	WP(C)/8466/2021 3879/2021	AMIT BISWAS-MP	PRAFULLA KUMAR RATH
103	WP(C)/8469/2021 3881/2021	KRISHNAPADA PAL-MP	SUKANTA KUMAR DALAI
104	WP(C)/8476/2021 3882/2021	ANNAPURNA GARABADU-MP	ANUP UDAYA SENAPATI
105	WP(C)/8478/2021 3883/2021	TEJESWAR NAYAK-MP	TRILOCHAN BARIK
106	WP(C)/8479/2021 3884/2021	BHASKAR CH.KHUNTIA-MP	M/S.L.K.MOHANTY
107	WP(C)/22184/2013 3885/2021	SUBHASHREE ACHARYA-MP	PRAFULLA KUMAR MOHAPATRA
108	WP(C)/8486/2021 3886/2021	LEEZA MISHRA-MP	PRAFULLA KUMAR MOHAPATRA
109	WP(C)/8488/2021 3887/2021	PRASANTA KUMAR BHUYAN-MP	SABYASACHI MISHRA
110	WP(C)/8491/2021 3888/2021	PROF. KRISHNA PRAMANIK-MP	PRAFULLA KUMAR RATH
111	WP(C)/8492/2021 3889/2021	SARBESWAR BEHURA-MP	PRAVA RANJAN MISHRA
112	WP(C)/38601/2020 3890/2021	AMAR DAS-MP	SATRUGHNA DASH A
113	WP(C)/8495/2021 3891/2021	JITENDRA PARIDA-MP	GYANA RANJAN SETHI
114	WP(C)/8496/2021 3892/2021	JITENDRA KUMAR SAHU-MP	M/S. BHARATI DASH
115	WP(C)/7355/2020 3894/2021	SANGEETA SINGH-MP	KALIPRASANNA MISHRA
116	WP(C)/8507/2021 3895/2021	LUDIMANI MURMU-MP	AVIJIT PATNAIK
117	WP(C)/8510/2021 3896/2021	PURNA CHANDRA BAG-MP	SARATHI JYOTI MOHANTY
118	WP(C)/20940/2020 3897/2021	BASANTA KU.SAMAL-MP	MR.KAMAL BEHARI PANDA
119	WP(C)/3492/2016 3898/2021	SAROJINI KUJUR-MP	M/S.ARUN KUMAR PATRA
120	WP(C)/11312/2019 3899/2021	MAA DURGA SELF HELP-MP	M/S.JAYDEEP PAL
	WP(C)/2346/2013		

121	3900/2021 WP(C)/6828/2020	DIPTIRAJ PATTNAIK-MP	M/S.SARAT KUMAR ACHARY
122	3901/2021 WP(C)/20759/2018	RAGHUNATH PATTANAIAK-MP	M/S.PRAFULLA KUMAR RATH
123	3902/2021 WP(C)/1698/2021	BANAMALI DASH-MP	PRAFULLA KUMAR RATH
124	3903/2021 WP(C)/2389/2021	BRUNDABATI BARAL-MP	PRAFULLA KUMAR RATH
125	3904/2021 WP(C)/11801/2013	MAHENDRA NATH PARIDA-MP	M/S.SHASHANKA SHEKHAR PAT
126	3905/2021 WP(C)/8534/2021	MANJULA HIAL-MP	M.PRATAP@ P.K.MOHAPATRA
127	3906/2021 WP(C)/8535/2021	PRABIN KUMAR CHAND-MP	M.PRATAP@P.K.MOHAPATRA
128	3907/2021 WP(C)/38601/2020	SARBESWAR BEHURA-MP	PRAVA RANJAN MISHRA
129	3910/2021 WP(C)/8539/2021	PAWAN KUMAR AGARWAL@ PAWAN KASIM PURIA-MP	SIDHESWAR MOHANTY
130	3911/2021 WP(C)/8540/2021	BHARAT MAKWANA-MP	SIDHESWAR MOHANTY
131	3912/2021 WP(C)/8542/2021	BIMALA DEVI RAY-MP	SIDHESWAR MOHANTY
132	3913/2021 WP(C)/8541/2021	PRADEEP KUMAR ROUT-MP	DEBASHISH MOHANTY
133	3914/2021 WP(C)/8543/2021	SHYAM SUNDAR PADHI-MP	AMIT PRASAD BOSE
134	3915/2021 WP(C)/8544/2021	SUJIT KUMAR MOHANTY-MP	M.BALAKRISHNA RAO
135	3917/2021 WP(C)/8546/2021	ISMAIL SHEIKH @ SK.ISMALI-MP	SIDHESWAR MOHANTY
136	3918/2021 WP(C)/9035/2018	RAJENDRA ORAM-MP	M/S.DILLIP KUMAR MOHAPATRA
137	3919/2021 WP(C)/8548/2021	PRABODH KUMAR MAHANANDIA-MP	AMLAN SHAKTI PAUL
138	3920/2021 WP(C)/8558/2021	SUKUMARI PATRA-MP	SIDHESWAR MOHANTY
139	3921/2021 WP(C)/8562/2021	SUDHAKAR BEHERA-MP	GOPINATH MISHRA
140	3922/2021 WP(C)/8563/2021	M/S. PROTECTION MANUFACTURERS PVT. LTD.-MP	TANMAY MISHRA
141	3923/2021 WP(C)/8566/2021	SARAT KUMAR JENA-MP	PRASANNA KUMAR NANDA
142	3924/2021 WP(C)/8570/2021	GUNDUCHI BEHERA-MP	SIDHARTH SANKAR MOHAPATRA
143	3925/2021 WP(C)/8573/2021	M/S SHRI KRISHNA SOLVENT EXTRUCTION (PVT.) LTD.-MP	SIDHARTH DAS
144	3926/2021 WP(C)/8578/2021	SUBRAT KUMAR PANIGRAHI-MP	BIRAJA PRASANNA SATAPATHY
145	3927/2021 WP(C)/8571/2021	DIPAK KUMAR MOHANTY-MP	KAUSHIK SWAIN
146	3928/2021 WP(C)/8585/2021	BINAYAK SATAPATHY-MP	BIKRAM CHANDRA GHADEI
147	3929/2021 WP(C)/8587/2021	SATPAL SINGH-MP	SATYA SMRUTI MOHANTY
148	3930/2021 WP(C)/8590/2021	CHAITANYA KUMAR SARANGI-MP	B.P.TRIPATHY
149	3931/2021 WP(C)/8592/2021	SAYED FAZLE KARIM-MP	B.P.TRIPATHY
150	3932/2021 WP(C)/8591/2021	ANTARYAMI MALLICK-MP	PRADIPTA KUMAR MOHANTY
151	3933/2021 WP(C)/7088/2021	BINOD BIHARI MOHAPATRA-MP	UPENDRA KUMAR SAMAL
152	3934/2021	SURYAKANT ROUTARAY-MP	PRAFULLA KUMAR MOHAPATRA

153	WP(C)/1890/2021 3935/2021	PRAMOD KUMAR PANDA-MP	LAXMI KANTA MOHANTY
154	WP(C)/8607/2021 3936/2021	SRINIBAS MOHAPATRA-MP	PRAJIT KUMAR PRADHAN
155	WP(C)/13391/2019 3937/2021	SMRUTI REKHA MISHRA-MP	SIDDHARTH PRASAD MISHRA
156	WP(C)/8609/2021 3938/2021	RAJIB KUMAR PANIGRAHI-MP	SIDHESWAR MOHANTY
157	WP(C)/8612/2021 3939/2021	BINAPANI SWAIN-MP	PRAFULLA KUMAR RATH
158	WP(C)/7115/2021 3940/2021	BABAJI MOHARANA-MP	M/S.PRAFULLA KUMAR RATH
159	WP(C)/13857/2019 3941/2021	MANOHAR MOHARANA-MP	AMIT PRASAD BOSE
160	WP(C)/6189/2021 3942/2021	SANTOSH KUMAR ROUT-MP	SUBASH CHANDRA PUSPALAKA
161	WP(C)/8615/2021 3943/2021	BM, INDUSIND BANK LTD.-MP	PRAKASH K. MISHRA
162	WP(C)/8618/2021 3944/2021	SOUMYA RANJAN MEGH-MP	DURGESH NARAYAN RATH
163	WP(C)/29889/2020 3945/2021	KRISHNA UPADHYAYA-MP	PRADEEP KUMAR DAS
164	WP(C)/8621/2021 3946/2021	ASIM PANIGRAHI-MP	LALATENDU SAMAL
165	WP(C)/8624/2021 3947/2021	GANESHWAR BISSOYI-MP	LALATENDU SAMAL
166	WP(C)/8627/2021 3948/2021	TUNESH KUMAR SAHU-MP	LALATENDU SAMAL
167	WP(C)/8630/2021 3949/2021	HEMANTA KUMAR BISWAL-MP	BIBHU PRASAD MOHANTY
168	WP(C)/8633/2021 3950/2021	RAJKUMAR YADAV-MP	MANOJ KUMAR PATI
169	WP(C)/8637/2021 57/2021	SEBATI DALEI-MP	
170	CRLMP/1482/2020 168/2021	MANAS RANJAN ROUT-MP	
171	CONTC/4568/2020 169/2021	LALIT KUMAR DALUA-MP	
172	CONTC/1714/2020 248/2021	RATIKANTA NAYAK-MP	TANMAY MISHRA
173	BLAPL/5696/2020 250/2021	SIBARAM GOUDA-MP	
174	BLAPL/713/2021 252/2021	BISWAJIT MALLIK @ MUNNA-MP	PRAMOD KUMAR MISHRA
175	BLAPL/10658/2019 253/2021	MAHASWETA BISWAL-MP	RAMANI KANTA PATTANAIAK
176	BLAPL/893/2020 307/2021	RAHEMAN MAHAMMAD-MP	
177	ABLAPL/1252/2021 308/2021	DIPAK KUMAR SAHOO-MP	MANOJ KUMAR PANDA
178	ABLAPL/3526/2020 309/2021	AKHILA SAHU-MP	
179	ABLAPL/3499/2020 310/2021	BAURIA @ BAURI NAIK-MP	
180	ABLAPL/2953/2020 312/2021	MOHAMMED TABRIZ-MP	
181	ABLAPL/7955/2019 313/2021	PRAKASH MALIK-MP	
182	ABLAPL/786/2021 3880/2021	ANNAPURNA TRIPATHY-MP	
183	WP(C)/37298/2020 3893/2021	PURNA CHANDRA PUJHARI-MP	
	WP(C)/6958/2021		

184	3908/2021 WP(C)/90/2020	SENA PATI PATRA-MP	
185	3909/2021 WP(C)/3456/2014	TILOTAMA BAHINIPATI-MP	
186	3916/2021 WP(C)/35072/2020	JAYAKANTI GARDIA @ JAYANTI GARDIA-MP	DEBARAJ MOHANTY